

SPECIAL BENCH

O-119

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/987(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31stDECEMBER, 2020, 10:30 A.M

Name of the Company	STERLING AND WILSON PRIVATE LIMITED Vs. BRIDGE AND ROOF COMPANY (INDIA) LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/Authorised Representative appeared through Video Conference

1. Mr. Sanjeev Kumar Tyagi, Advocate] For the Operational Creditor
2. Mr. Jaydeep Ghosh, Advocate]

1. Ms. Neelina Chatterjee, Advocate] For the Corporate Debtor
2. Mr. Suvodeep Chakraborty, Advocate]

ORDER

1. Mr. Sanjeev Kumar Tyagi, Ld. Counsel for the Operational Creditor is present. Ms. Neelina Chatterjee, Ld. Counsel for the Corporate Debtor is present.
2. Pleadings are complete in the matter and also uploaded on the E-filing portal.
3. **List the matter for final hearing and disposal on 08.03.2021.**

(Rajasekhar V.K.)
Member (Judicial)